

Setting up of 'Yatri Niwas' at hill stations

345. SHRI SURESH PACHOURI: Will the Minister of TOURISM be pleased to state:

(a) whether Government are aware of the need of 'Yatri Niwas' at hill stations in the country to encourage middle income group tourists;

(b) if so, the names of hill stations where the facility of 'Yatri Niwas' is available alongwith the number of persons who can be accommodated there at one time at each place;

(c) whether it is a fact that there is dire need of a 'Yatri Niwas' at Shimla to encourage the middle income group tourists; and

(d) if so, what are the proposals of the Tourism Ministry to construct 'Yatri Niwas' in Shimla and by when such a 'Yatri Niwas' is likely to be constructed?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED): (a) Yes, Sir.

(b) At present no hili station in India has a Yatri Niwas constructed by the Ministry of Tourism as th? scheme was launched only during 1985-86. A Yatri Niwas for Darjeeling with a capac'ty of 104 beds has been sanctioned recently and one for Pahalgam, is under process.

(c) Yes, Sir.

(d) Proposals had been invited from all States and UTs for construction of Yatri Niwas at selected locations of tourist importance. The proposal fr'om Govt. of Himachal Pradesh for constructing a Yatri Niwas at Shimla wa_s received only last week and should be cleared within four weeks.

Gold Control Act

346. SHRI J. P. GOYAL: Will the Minister of FINANCE be pleased to stale:

(a) whether Government are aware of the failivffi of the Gold Control Act to achieve all its objectives;

(b) if so, whether the bullion trade has strongly pleaded for the repealing of the Gold Control Act; and

(c) what i_s the reaction of Government in regard thereto and what are the hindrances in the way of repealing the Gold Control Act?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) The Government have been receiving representations from time to tim_e from the Trade as also from private parties etc. alleging *inter-alia* that the Gold Control Act has failed to achieve the objectives for which it was introduced and that it should be repealed. Keeping i_n view these representa-tions, the Government have set up two working groups—one to go into the Gold Control policy i_n aU its aspects and the other to review the working of the Gold Control machinery etc. The question whether the Gold Controi Act should be repealed would he considered whe_n the reports of these two working groups becomes available.

Recreation facilities for Beedi Workers

347. SHRI HASHIM RAZA ALLAHABADI ABDI: Will th_e Minister of LABOUR be pleased to state:

(a) whether it is a fact that recreation facilities for Beedi Workers are meagre in different regions of the country;

(b) if so, what steps Government propose to take in thi_s regard;

(c) whether it js a fact that Government hav_e introduced a scheme for organising sports, games, social and cultural activities for Beedi Workers;

(d) if so, what are the details thereof; and

(e) what progress has so far been made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) and (b) No, Sir. For the